

Central Administrative Tribunal
Principal Bench: New Delhi

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OA NO.2375/93

New Delhi this the 7th Day of February, 1994.

Shri N.V. Krishnan, Vice-Chairman (A)
Shri B.S. Hegde, Member (J)

1. Triloki Ram,
Design Assistant under CAO/C, N.Rly.,
Kashmiri Gate, Delhi.
r/o F/347, Sector 9,
Near Vijay Nagar, Ghaziabad.
2. Mohd. Riyaz Mirza,
Design Assistant, N.Rly. Hd.Qrs. Office,
Baroda House, New Delhi
r/o A-86, Sector 9,
Vijay Nagar, Ghaziabad
3. P.K. Ghosh,
Design Assistant, N.Rly. Hd. Qrs. Office,
Baroda House, New Delhi.
r/o SC-92, Shashtri Nagar,
Ghaziabad
4. S.P. Chawla,
Design Assistant, N.Rly. Hd.Qrs. Office,
Baroda House, New Delhi
r/o 1480/B-1, Rohtash Nagar,
Shahdara, Delhi
5. Bimal Kumar,
Design Assistant, N.Rly. Hd.Qrs. Office,
Baroda House, New Delhi
r/o 39, Type II, Mental Hospital Colony,
Shahdara, Delhi.
6. Harjit Singh,
Design Assistant under CAO/C, N.Rly.,
Kashmiri Gate, Delhi
r/o A-145, Street No. 3,
Shakarpur, Delhi
7. Hemant K. Chotani,
Design Assistant under CAO/C, N.Rly.,
Kashmiri Gate, Delhi
r/o A.51, Sector-7,
Rohini, Delhi.
8. Pramod Kumar Pandey,
Design Assistant under CAO/C, N.Rly.,
Kashmiri Gate, Delhi
r/o C-64, South Ganesh Nagar,
Delhi - 92

... Applicants

(By Advocate Shri M.L. Sharma)

Versus

1. General Manager, Versus
Northern Railway,
Headquarters Office, Baroda House,
New Delhi.
2. Chief Personnel Officer,
Northern Railway,
Headquarters Office, Baroda House,
New Delhi.

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3. Chief Engineer,
Northern Railway,
Headquarters Office, Baroda House,
New Delhi. ... Respondents

(By Advocate Sh. H.K. Gangwani)

ORDER(ORAL)

(Mr. N.V. Krishnan)

The applicants have sought the following
reliefs:-

"8.1. That this Hon'ble Tribunal may be pleased to direct the respondents to implement the re-structuring in the category of Design Assistants to their higher grade Rs.2000-3200 on the common percentage of 35% basis w.e.f. 1.3.93 as ordered by the Railway Board.

8.2. That this Hon'ble Tribunal may further be pleased to direct the respondents to promote the applicants on their seniority basis against the re-structured posts of Chief Design Assistant grade Rs.2000-3200 as due to them as on 13.1993.

8.3. That this Hon'ble Tribunal may further be pleased to award the cost of the proceedings in favour of the applicants."

2. It is stated that the applicants have filed a joint representation in this regard which is referred to in the order dated 23.2.93 (Annexure A-3) which has still not been disposed of. In the circumstances, we are of the view that this OA can be disposed of with suitable directions.

3. Though the respondents have been issued a notice, no reply has been filed by them. In the view that we are taking the matter it is not necessary to wait for a final reply from the respondents.

4. In the circumstances, we dispose of this O.A. with a direction to the second respondent - Chief Personnel Officer, Northern Railway - to dispose of the Annexure A-3 representation dated 23.2.93, addressed to him, within two months from the date of receipt of this order and intimate the applicants about the decision taken by him. In case this representation has already been disposed of, a copy of the order by which it has been disposed of, shall be sent to the applicants.

5. Needless to say that if the applicants are aggrieved by any decision that may be taken by the second respondent, it is open to them to seek redressal, as may be advised.

6. The O.A stands disposed of accordingly.

bsh
(B.S. Hegde)
Member (J)

N.V. Krishnan
(N.V. Krishnan)
Vice-Chairman

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